

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:756
ANSWERED ON:21.11.2007
APPLICATIONS RECEIVED UNDER RTI
Rao Shri Sambasiva Rayapati

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the details of applications received by the Central Information Commission under the Right to Information Act;
- (b) the number of applications disposed of, so far;
- (c) the number of cases in which penalties have been imposed; and
- (d) the number of officers who have been penalized and the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

- (a): The Central Information Commission had received 11,714 complaints and appeals up to 30.09.2007.
- (b) : 7816 complaints and appeals had been disposed of by 30-09-2007.
- (c) : The Commission has imposed penalty in 82 cases.
- (d) : 89 officers have been penalized for not acting in accordance with the provisions of the Right to Information Act, 2005.